



WEB COPY



WP No.19439 of 2026

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 08.06.2026

CORAM

THE HON'BLE MR.SUSHRUT ARVIND DHARMADHIKARI,
CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE G.ARUL MURUGAN

WP No.19439 of 2026
and WMP Nos.20717 to 20719 of 2026

P.Chockalingam

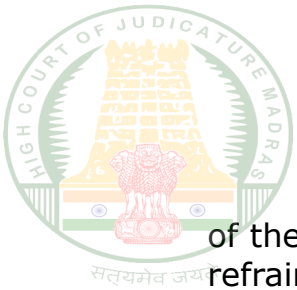
.. Petitioner

-VS-

1. The Additional Chief Secretary
to Government, Home Department,
Govt. of Tamil Nadu, Fort St. George,
Chennai 600 009.
2. The Director General of Police,
Tamil Nadu Police Headquarters,
Dr.Radhakrishnan Salai, Mylapore,
Chennai 600 004.
3. The Commissioner of Police,
Greater Chennai Police,
Vepey, Chennai 600 007.
4. The Superintendent of Police,
Cyber Crime Wing, Tamil Nadu Police,
Ashok Nagar, Chennai 600 083.

.. Respondents

Prayer: Petition filed under Article 226 of the Constitution of India for issuance of a Writ of Certiorarified Mandamus calling for the records of the 4th respondent comprised in the impugned notice bearing C.No.393-16/SP/CCD-I/CB/2026 dated 8.05.2026 and quash the same as unconstitutional, arbitrary and violative of Articles 14 and 19(1)(a)
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of the Constitution of India and consequently direct the respondents to refrain from issuing such blanket or omnibus suspending/blocking/removal directions as against lawful political criticism democratic discussion satire dissent or strong opinion against political or government actions on social media.

For Petitioner : Mr.Sunny Sheen
(Through Video Conferencing)
for Mr.C.Gunasekaran

For Respondents : Mr.R.Veeramani
Govt. Pleader for R-1
: Mr.N.Palanivel
Govt. Advocate (Crl. Side)
for RR 2 to 4.

* * * * *

ORDER

(Order of the Court was made by the Hon'ble Chief Justice)

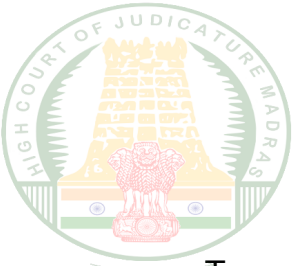
Learned counsel for the parties to the *lis* submit that the issue raised in this writ petition has been rendered infructuous.

In view of the above, this writ petition is dismissed as infructuous. There shall be no order as to costs. Consequently, the interim applications stand closed.

(SUSHRUT ARVIND DHARMADHIKARI, CJ.) (G.ARUL MURUGAN, J.)
08.06.2026

Index : Yes/No
Neutral Citation : Yes/No
sra

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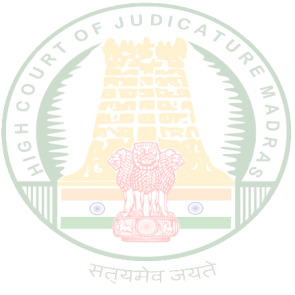


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सत्यमेव जयते To

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THE HON'BLE CHIEF JUSTICE
AND
G.ARUL MURUGAN, J.

(sra)

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